# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 173/252/HDB/2017
NAME OF THE COMPANY	Lakshmi Prasad Holdings Private Limited
NAME OF THE PETITIONER(S)	Lakshmi Prasad Holdings Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arragarag Kunnon	Bomot	tragasing 500x4	legal-Cons

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## ORDER

Heard Sri A. Nagaraj Kumar, learned Counsel for the Petitioner. The learned Counsel submits that he sought certain papers to be filed and requested time.

Post the matter on 29.11.2017

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MEMBER (Tech)

**MEMBER (Judl)** 

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